

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1040 OF 2024

IN THE MATTER OF:

Surendra & Ors.

Applicant

V/s

State of Uttar Pradesh & Ors.

Respondent

MEMO OF PARTIES (As per order dated 13.01.2025)

Surendra & Ors.

Applicant

Versus

1. State of Uttar Pradesh

Through Secretary,
Environment, Forest and Climate Change, Government of Uttar Pradesh
E-mail- pccf-up@nic.in

Respondent No.1

2. Directorate, Geology and Mining,

State of Uttar Pradesh- 226001
Khanij Bhawan 27/8, Raja Ram Mohan Rai Marg,
Lucknow-226001 (U.P.)
E-mail- dgmupexp@gmail.com

Respondent No.2

3. Uttar Pradesh Pollution Control Board

Building.No. TC-12V Vibhuti Khand, Gomti Nagar
Lucknow - 226010
Email: ms@uppcb.in

Respondent No.3

4. The District Magistrate, Sonbhadra.

DM Office, Lodhi, Sonbhadra, U.P. - 231216
E- mail- dmson@nic.in

Respondent No.4

5. M/s New India Minerals,

Arazi No. 824 Kha (Khand No. 3),
Village- Agori Khas, Tehsil- Obra, District- Sonbhadra- 231216

Respondent No.5

6. Mr. Chandra Shekhar Chaurasiya,

Mining Lease Agri No. 824 Kha (Khand No. 1),
Village- Agori Khas, Tehsil- Obra, District- Sonbhadra- 231216

Respondent No.6